

(b) to (d) As per the assessment made by the National Cooperative Development Corporation (NCDC) the annual requirement of yarn of handlooms and powerlooms working on cotton in the state of Maharashtra is 78 lakhs kg. and 2690 lakhs kg. respectively. There is no report of shortage of yarn. Creation of additional requirement of spindles during the 8th Five Year Plan period will be taken into account in the overall programme for the 8th Five Year Plan.

247 National Highway Kerala
Alleppey Bypass

5985. SHRI THAYIL JOHN ANJALOSE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the date on which administrative and

other sanctions were accorded to Alleppey bypass in Kerala;

(b) in how many phases the work is proposed to be completed; and

(c) the amount allotted for different phases of the project; and

(d) the progress made so far?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c). Alleppey bypass on NH 47 in Kerala is proposed to be completed in two phases. The dates of sanction for Alleppey bypass and the proposed allotment of funds are as under:-

<i>Name of works</i>	<i>Date of sanction</i>	<i>Proposed allotment for 1991-92 (Rs. in lakhs)</i>
1. LA for Phase I & II	13.12.79	Rs. 19.86
2. Sub-soil investigation for approaches of ROBs in Alleppey Bypass	16.10.89	Rs. 8.65
3. Construction of Alleppey by pass Phase I	28.3.90	Rs. 5.00

For Phase II there is a provision of Rs. 900.00 lakhs for sanction of estimate in the Annual Plan 1991-92.

(d) Land has already been acquired for both Phases of the bypass. Construction for Phase I is in progress and 25% progress has been achieved.

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Expansion of Nationalised/Commercial Banks

5986. SHRI VASUNDHARA RAJE: Will the Minister of FINANCE be pleased to state:

(a) whether there is any proposal for the

expansion of the nationalised/commercial banks;

(b) if so, the names of commercial banks which are proposed to be expanded during 1991-92;

(c) the number of new branches of these banks proposed to be set up during the above period, State-wise; and

(d) the location of the new branches of these banks proposed to be set up in Rajasthan?